

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.3 – IA 292 of 2023
In
CP(IB)/82(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajhans Infrabuild LLP
V/s
Growmore Wealth Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shreyansh Shah
For the Respondent :

ORDER

IA 292 of 2023

This application is filed by the RP for placing on record the Progress Report of constitution of CoC. The report is taken on record with all just exceptions.

Accordingly, IA 292 of 2023 stands allowed and disposed of.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**